

Format for quarterly compilation of data:

**CASES INSTITUTION AND DISPOSAL IN THE SECOND QUARTER ENDING YEAR, 2017
HIGH COURT OF SIKKIM**

| Name of the High Court | Quarter | Cases brought forwarded from the previous Year (Nos.) (Civil/Criminal) | | | Freshly instituted cases (Nos.) (Civil/Criminal) | | | Disposed of cases (Nos.) (Civil/Criminal) | | | Pending cases at the end of the Quarter (Nos.) | | |
|------------------------|---------|--|------|---------------|--|------|---------------|---|------|---------------|--|------|---------------|
| | | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) | Civil | CrI. | (Civ. + CrI.) |
| High Court of Sikkim | II | 139 | 47 | 186 | 35 | 26 | 61 | 48 | 28 | 76 | 126 | 45 | 171 |

Annexure - II

STRENGTH OF JUDGES

| Total Sanctioned Strength (II Qtr.) | Total Working Strength (II Qtr.) | Vacancy |
|-------------------------------------|----------------------------------|---------|
| 03 | 03 | --- |


 DEPUTY REGISTRAR (Judl.)
 High Court of Sikkim
 Gangtok.

